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NATIONALISED BANKS' SHARES

*56. SHRI RAJENDRA PRATAP SINHA : SHRI KRISHAN KANT

Will the PRIME MINISTER be pleased to state :

- (a) the names of the Companies in which and the number and the amount of shares held in them by the nationalised banks at present; and
- (b) the amount of loans given to these companies by these banks since nationa lisation?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P.C. SETHI): (a) Information is being collected and will be laid on the Table of the House.

(b) The total amount of the loans given to these companies by the nationalised banks is being collected and will be laid on the Table of the House.

REDUCTION IN DRUG PRICES

*57. SHRI LAL K. ADVANI : DR. BHAI MAHAVIR : SHRI M. V. BHADRAM : SHRI BALACHANDRA MENON : SHRI S. G. SARDESAI : SHRI BANKA BEHARY DAS : SHRI BABUBHAI M. CHINAI : SHRI CHITTA BASU :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

- (a) whether the pharmaceutical indu-s.ry has submitted to Government two sets ot proposals whereby drug prices can be reduced:
 - (b) if, so what are the'e proposals; and
- (c) what is Government's reaction thereto

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN): (a) Yes, Sir.

- (b) Briefly the proposals are (i) acceptance of the recommendations of the Tariff Commission in fixing the selling prices of the 18 basic drugs subject to certain revisions in the costs to reflect the increases since the Commission made the study three years ago, and (ii) in regard to formulations, ex-factory costs be worked out using the basis followed by the Tariff Commission and arrive at the manufacturers' price, which excludes excise duty and retailer's margin, by giving a mark up of 80 percent—this formula to apply only to the 18 essential drugs and their formulations which formed the subject of the study made by the Tariff Commission.
- (c) The entire question of drug prices is being considered in all its aspects having regard to the various view points urged by the manufacturers, dealers and consumers. The dicisions of Government will be announced shortly.

KHETRI COPPER PROJECT

*₅8. SHRI M. K. MOHTA:

SHRI JAGDISH PRASAD MATHUR:

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

- (a) whether it is a fact that the Management of the Khetri Copper Project recently called an expert who is a Consultant with the Collaborating US concern, when one of the mine shafts entered a geological fault despite the Indian Engineers assurance that they were fully equipped to deal with the situation:
- (b) whether it is also a fact that before the arrival of the US expert the Indian Engineers had done the job and there was nothing for the US expert to attend to;
- (c) if the reply to parts (a) and*(b) above be in the affhmative the expenditure incurred by Government on the US expert; and
- (d) whether Government have gone into the reasons for the wasteful expenditure and if so, the result thereof and the steps taken by the Government in the matter?

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THE MIN STER OF STATE IN THE MINI> TRY OF PETROLEUM AND CHEMK ALS AND MINES AND **METALS** >HRI JAGANNATH

RAO): (a) to ,'d) A statement is laid on the Table oft! : House.

STATEMENT

In Septeml -r, 1969, the Production Shaft at Khetri Copper project encountered a major fault zene. It was anticipated that the fault would continue downward to the an i vhere the bottom crusher station was to be located. In November, 1969, a tean of Indian experts was appointed n\estigate the matter and suggest altern; ;ive site for the location of the en sher station. An expert from M/s. Westei 1 Knapp Engineering Company, wh< are consultants to the Project, w s called to assist the technical team in selecting alternative site for the rusher station and advise on the design hsnges that may become necessary folio zing the change in of he crusher station. exp< "t was fully the location The American associated with the India i team of experts. They, after a joint i tsj>ection of the fault area on 22nd Novi nber, 1969, recommended investigate is proposed area through an xploraforv drift so as to ensure that the crasher station is located in fault free 1 mi. possibility of installing a coi/eyor was also taken into account and t e American expert made recommendatic is regarding location and design etc. for he same.

An expend tu'e of about Rs. 34,000 including air ravel was incurred on the visit of the / tnrrican expert.

M/s. West rn Knapp Engineering Company are ne of the Consultants for the Khetri C< oper Project. The experts of the French jroup, who are the main consultants V the Project, visit Khetri for discussions &. settlement of various matters, half yi irly. The American expert is also 'norm Uy associated with these discussions. As ae presence of the American expert in Nov mber '69 was utilised for dfscussing & inalising the purchase proposals rec tved from French Group & also in res* iving several outstanding technical mati irs, his visit again at the time of the visit of the French experts in January, tg7o became unnecessary & he was not called for.

राष्ट्रीयकृत बैंकों से किसानों को ऋण

*59. श्री जगदम्बी प्रसाद यादव : क्या प्रधान मंत्री यह बताने की कृपा करेंगी कि :

- (क) राष्ट्रीयकृत बैंकों से ऋण प्राप्त करने की क्या प्रक्रिया है; और
- (ख) क्या इन बैंकों से ऋण प्राप्त करने में किसानों को सैकडों और हजारों रुपये खर्च करने पड़ते हैं; यदि हां तो उक्त प्रक्रिया में सुधार करने के लिये क्या कदम उठाने का विचार

T[LOANS TO FARMERS FROM NATIONALISED BANKS

- J. P. YADAV: Will the *59. SHRI PRIME MINISTER be pleased to state
- (a) the procedure for getting loans from the nationalised banks; and
- (b) whether the farmers have to spend hundreds and thousands of rupees for getting loans from these banks; if so, what steps are contemplated to makt improvements in the said procedure?]

वित्त मंत्रालय में राज्य मंत्री (श्री पी० सी० सेठी): (क) उधारकर्ता को ऋण के लिए बैंक के पास प्रार्थनापत्न देना पडता है और उस प्रार्थनापत्र में, अपनी ऋण-संबंधी आवण्य-कताओं, ऋण के प्रयोजन, ऋण की अवधि, ऋण चकाने के स्रोत, ऋण के संबंध में दी जाने वाली किसी जमानत आदि के बारे में जानकारी देनी पड़ती है । यदि बैंक को, ऋण के प्रस्ताव की उत्कृष्टता के बारे में, जिसमें ऋण के लिये निर्धारित शतीं के अनसार ऋण-कर्ता की ऋण चुकाने की क्षमता भी शामिल है, तसल्ली हो जाय तो वह ऋण-कर्ता के प्रार्थनापन पर अनु-कल ढंग से विचार करता है।

(ख) सरकार का ऐसा विचार नहीं है कि किसानों को इन ऋणों को प्राप्त करने में अधिक रकम खर्च करनी पडती है। पर आवश्यक औपचारिकताओं को पूरा करने के